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Title: Need to relax the procedure for attestation of educational qualification to get employment in gulf countries for the people of Kerala- Laid.

SHRI KODIKUNNIL SURESH (ADOOR) : Almost 605 of youths seeking employment in Gulf countries are from my State, Kerala. UAE Government has recently declared that for any unskilled job, the minimum qualification should be SSLC. This new stipulation requires that every Indian wishing to go to Gulf/UAE should get his academic certificates attested by (i) Ministry of HDR Cell at New Delhi, (ii) Ministry of External Affairs and then (iii) by the UAE Embassy in New Delhi.

The HRD Attestation Cell has imposed impractical conditions for those seeking attestation of their documents by insisting that only blood relations of the candidate could file the application and collect the document after attestation. The Counter opens only for two hours in the morning and there is a long queue with only one counter to serve them. A person coming from Kerala has to spend at least one week to get a document attested. This involves high expenditure on travel and stay in Delhi. To provide relief to these unemployed, I urge the HRD Ministry to relax the conditions by (i) opening up more counters with increase in working hours from 10.00 AM to 5.00 PM, (ii) allowing the applicant's relatives/friends/agents in Delhi to file the application on the applicant's behalf and to collect the attested document, on production of satisfactory identification process.